

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1088

ANSWERED ON:01.03.2011

DISPLACEMENT DUE TO FLOODS

Gandhi Shri Feroze Varun;Lagadapati Shri Rajagopal;Rao Shri Sambasiva Rayapati;Reddy Shri Komatireddy Raj Gopal;Reddy Shri Modugula Venugopala ;Shetkar Shri Suresh Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that a large number of people were affected/displaced due to flood and other natural calamities in the country in the recent past;
- (b) if so, the details thereof alongwith the loss of life, livestock and damage to standing crops and public and private property;
- (c) whether the Government has provided any relief/implemented any rehabilitation scheme including effective evacuation plan for the affected families;
- (d) if so, the details thereof; and
- (e) the details of assistance provided to the States for the same during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e):- Yes Madam. Based on the information received from the States/ UTs, details of loss of human lives, livestock, damage to crops and houses due to natural calamities including heavy rains and floods during the current year in the country are given in Annexure-I.

As per the Scheme of financing the assistance for relief expenditure, the primarily responsibility for undertaking necessary rescue, relief and rehabilitation measures in the wake of notified natural calamities rests with the State Government concerned. The State Government concerned, is required to spend expenditure on relief operation of immediate nature, in conformity with the items and norms of assistance approved by the Government of India according to the magnitude of the event. The Central Government supplements the efforts of the State Governments by providing appropriate financial and logistic support. Corpus of Calamity Relief Fund (CRF) now State Disaster Response Fund (SDRF), in the form of ready availability of fund is available to the States for carrying out relief operations in the affected areas. For this purpose, a State Disaster Response Fund (SDRF) has been constituted for each State, with certain allocated amount based on the recommendations of Finance Commission. In cases of calamities of severe nature, SDRF is supplemented by the National Disaster Response Fund (NDRF) in accordance with the laid down procedure.

The logistic support provided by the Govt of India includes deployment of aircraft and boats, specialist teams of Armed Forces, Central Para Military Forces and personnel of National Disaster Response Force, arrangement for relief material and essential commodities including medical stores, restoration of critical infrastructure facilities.

Details of allocation and release to the State Governments from CRF/ now SDRF and NCCF now NDRF on the basis of approval given by Government of India during the last three years and the current year are given in Annexure-II.